

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

16. IA-4073(MB)2023, IA-4518(MB)2023,
IA-4002(MB)2023, IVN.P (IBC)/56(MB)2023
IN C.P. (IB)/377(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.05.2024**

NAME OF THE PARTIES:

Yes Bank Limited

Vs.

Indo Global Soft Solutions And
Technologies Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Ashish Kamt, Sr. Counsel a/w Mr. Malhar Zatakia, Ms. Chaitanya Bhandary & Mr. Jitendra Bakliwal i/b Legal Prism, Ld. Counsel for the Applicant in IA-4002/2023 & IVN.-56/2023 present and also Respondent in IA-4002/2023. Mr. Mustafa Doctor, Ld. Sr. Counsel a/w Ms. Shivani Sinha, Ms. Meera Murali and Ms. Anugya Mukati i/b Luthra and Luthra Law offices India, Ld. Counsel for the Applicant present in IA-4073 & 4518/2023. Mr. Zal Andhyarujina, Ld. Sr. Counsel a/w Ms. Serena Jethmalani, Ms. Sushmita Gandhi, Ms. Anamika Singh, Ms. Nasrin Shaikh, Ms. Kushal Boolchandani i/b Induslaw, Ld. Counsel for the Respondent-2 present in IA-4002/2023. Mr. Chintan Gandhi a/w Honey Chandnani i/b Rajani Associates, Ld. Counsel for the Resolution Applicant present through VC.
2. List this matter for further consideration on **07.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)